

Order for National Instruments Limited

7862. SHRI BIPLAB DASGUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) the financial performance of the National Instruments Limited, Calcutta during the last three years;

(b) the steps taken to restore its viability particularly by arranging to place orders from public undertakings:

(c) whether a Rupees five crore order

placed by the Defence Ministry on the National Instruments for the production of night vision goggles and binoculars has been suspended;

(d) if so, the reasons therefor; and

(e) the steps being taken to restore the order?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The financial performance fo national Instruments Limited during the last 3 years is:

(Rs. in lakhs)

| Year | <i>Gross Loss (before interest on Government loan, Depreciation and Development Expenses written-off)</i> | <i>Net Loss</i> |
|--------------------------|---|-----------------|
| 1 | 2 | 3 |
| 1987-88 | (-) 151.96 | (-) 444.34 |
| 1988-89 | (-) 118.44 | (-) 516.52 |
| 1989-90 (Provisional) | (-) 92.85 | (-) 542.52 |

(b) Various steps taken by Government and the company inter-alia include a letter to all State Governments and Central Public Sector Undertakings to extend utmost consideration to meet their requirements of surveying equipment from National Instruments Limited, product-mix diversification with a view to reduce over dependence on single sector, etc.

(c) to (e). Orders valued Rs. 5.75 crores for manufacture and supply of night vision goggles and binoculars by National Instruments Limited have been suspended by

Ministry of Defence on price consideration to explore possible supplies at lesser prices from other sources. The matter has already been taken up with Ministry of Defence.

[Translation]

Land acquired by Heavy Engineering Corporation

7863. SHRIMATI SUMATI ORAON: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Heavy Engineering Corporation, Ranchi is in possession of substantial area of acquired land;

(b) whether acquired land has been allotted by the Heavy Engineering Corporation to some outsiders and outside institutions; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). Heavy Engineering Corporation Limited Ranchi are in possession of land to the extent of about 7187 acres. Allotment of some land has been made to various agencies such as, Railways, Public Sector Undertakings Schools and Social Institutions, etc.

[English]

Clearance to Mahadai Project

7864. SHRI H.C. SRIKANTAI AH: Will the Minister of ENERGY be pleased to state:

(a) whether Karnataka Government has sent proposal for Mahadai power project to Union Government for clearance;

(b) if so, when: and

(c) the time by which the project is proposed to be cleared by Union Government?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Does not arise.

Land for Dimapur Airport

7865. SHRI SHIKIHO SEMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether land for the construction of airport infrastructure at Dimapur has been taken over;

(b) if so, when the construction work is likely to start; and

(c) if not, reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The land needed for the extension of the runway by 1500' has been handed over by the State Government. However, the land required for construction of the Terminal Building, Technical Block, Fire Station, Car Park, Cargo Complex Airlines Offices, residential quarters, etc. is still in possession of Assam Rifles Training Centre (ARTC) and Central Reserve Police Force (CRPF). These works can be started when the land is handed over to the National Airports Authority by ARIC and CRPF.

[Translation]

Cost of Liquor Manufacture from Mahua and Molasses

7866. SHRI PRAHLAD SINGH PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any difference in the cost of liquor manufactured from Mahua and Molasses respectively;

(b) if so, whether any steps have been taken to fix the prices of liquor manufactured from Mahua; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.